

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 29/2016
with
CP NO. 72/Chd/2016**

Mr. Pradeep Chaudhary & Ors. ...Petitioners.

Versus

M/s New Suraj Transport Co. Pvt. Ltd. & Ors. ...Respondents.

Present: Mr. Rajansh Thukral, Advocate for petitioners.
Mr. Sandeep Saini, Advocate for Mr. Alok Kumar Jain
Advocate for respondents No.5, 9 to 13.
Mr. Anurag Chopra, Advocate for respondent No. 4.

As per office report both sets of respondents have filed reply to CA No. 29/2016. However, written statement has not been filed. Mr. Anurag Chopra, Advocate for respondent No. 4 submits that record of CP No. 20/2014/ RT No. 31/2016 was to be inspected which is lying in the Registry of this Bench. It is submitted that the record would be inspected in a day or two. List the matter for 03.04.2017. Let the written statement be filed at least two days before the date fixed with copy advance to the other side.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Deepa Krishan)
Member (Technical)

March 16, 2017
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